

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 110 of 2011

Dated : 27th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Awadh Wood Products

... Appellant(s)

Versus

U.P.P. C.L & Ors.

...Respondent(s)

Counsel for the Appellant(s):

Mr. Anuj Kumar

Counsel for the Respondent (s):

Mr. Manoj Kr. Sharma for R.1 & 2

ORDER

The learned counsel for the Respondent seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 12.10.2011 after serving copy on the other side.

Post the matter on **20.10.2011**. In the meantime, the learned counsel for the Appellant is directed to file the rejoinder, if any, after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ SS